

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

CRLMP.11877/11 IN
Petition(s) for Special Leave to Appeal (Crl) No(s).1690/2011

(From the judgement and order dated 26/11/2010 in CRLA No. 1/2000 &
CRLA No. 2/2000 of The HIGH COURT OF GUWAHATI ,ASSAM)

T.S. BAREH

Petitioner(s)

VERSUS

STATE OF MEGHALAYA & ORS.

Respondent(s)

Date: 10/06/2011 This Petition was MENTIONED today.

CORAM :

HON'BLE DR. JUSTICE B.S. CHAUHAN
HON'BLE MR. JUSTICE SWATANTER KUMAR
[VACATION BENCH]

For Petitioner(s)

Mr. Rabin Majumder, Adv.
Ms. O.A.I. Bang, Adv.

For Respondent(s)

UPON hearing counsel the Court made the following
O R D E R

Upon mentioning, let this matter be
taken on Board.

This petition requires
clarification/review/recall of the order passed by
this Court.

List the CRLMP. before the
appropriate Bench after re-opening.

(Sheetal Dhingra) (Indu Satija)

Court Master Court Master